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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.07.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 07.07.2025 were not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
			Appenants	Respondents
1.	Comp. App. (AT)	Sanjeev Abrol	Rudreshwar Singh	Aditi Sinha-(R1 & R2)
	(Ins) No. 1249 of	Vs.		Snehit Choudhary
	2019 & I.A. No.	Rahul Singh & Ors.		
	4847 of 2022 &			
	1340 of 2023			
	Part Heard			
		With		
2.	Comp. App. (AT)	Active Valley Square Welfare	Kapil Payla	Abhijeet Sinha
	(Ins) No. 210 of	Association (Through Its		Somya Dharwa
	2022 & I.A. No.	Secretary)		Arpit Dwivedi
	3240, 3179 of	Vs.		
	2022 & I.A. No.	Manish Kumar Gupta		
	142, 144, 145,	(Interim Resolution Professional		
	313, 506, 4850 of	of AVP Buildtech Pvt. Ltd.) &		
	2023, 6927 of	Ors.		
	2024			
	Part Heard			
		With		
3.	Contempt Case	Active Valley Square Welfare	Kapil Payla	Manish Jain
	(AT) No. 03 of	Association (Through Its		
	2024 in Comp.	Secretary)		
	App. (AT) (Ins)	Vs.		
	No. 210 of 2022	Sanjeev Abrol		
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